

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2183/2009 - EX[DB]

Date 27/10/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SH B.L.CHANDAK
D-13/4, OKHLA INDUSTRIAL AREA, PHASE-2,
N. DELHI.
SH B.L.CHANDAK

Appellant
Vs
Respondent

C.C.E. DELHI I

STAY ORDER NO.1053/2009-EX

2009 EX[DB] dated 25-9-09

I am directed to transmit herewith a certified copy of **Final order No. 842/**
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI I

C.R. BUILDING, I.P. ESTATE, NEW DELHI 110002

2. Adv. / Consult SH.SHUBHAM YOGI ADV., C/O
MR.JITENDER SINGH

F-21, GEETANJALI ENCLAVE, N DELHI

3. C.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. Director Publications, Customs, Excise, I.P. Estate, New Delhi

7. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8. Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12. Taxindiaonline.com Pvt Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

13. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14. Easy Service Tax Online Dot Com Pvt Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16. Office Copy

17. Guard file

18. HON'BLE PRESIDENT.


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

**Excise Appeal No. 2183 /2004- Ex(BR) with
Excise Stay Application No. 2253/2004- Ex(BR)**

[Arising out of Order-in-Appeal No. 94-95/CE/DLH/2008 dated 31.10.2008
passed by Commissioner of Customs & Central Excise (Appeals), New
Delhi]

For approval and signature:

Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri M. Veeraiyan, Member (Technical)

1.	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982.	Yes
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	No
3	Whether Their Lordships wish to see the fair copy of the Order?	dear
4	Whether Order is to be circulated to the Departmental authorities?	Yes

Shri B.L. Chandak

Appellant

Vs.

Commissioner of Central Excise
New Delhi

Respondents

Appearance:

Shri Shubham Yogi, Advocate for the Appellants
Shri S.Gautam, SDR for the Respondent

CORAM:

Hon'ble Mr. Justice R.M.S. Khandeparkar, President
Hon'ble Mr. M. Veeraiyan, Member (Technical)

Date of Hearing/Decision : 25.09.2009

STAY ORAL ORDER NO. 1053/09-EX

FINAL ORAL ORDER NO. 842/09-EX

Per Justice R.M.S. Khandeparkar (for the Bench):

Learned Advocate states that the appellants have also filed application and appeal against the impugned order being Appeal No. 1150/2009 and stay application therein being No. 1130/2009. The stay application was taken up for hearing on 30.6.09 whereby already the order disposing of the stay petition has been passed staying the order regarding imposition of penalty against the company as well as against the AGM. Being so, the appellants crave leave to withdraw the present application and appeal. Accordingly, the Stay petition No. 2253/2009 and Appeal No. 2183/2009, in view of appeal and application already having been filed and order on Stay application having been passed in relation to the impugned order, are allowed to be withdrawn and ^{or} disposed of as withdrawn.

(Justice R.M.S. Khandeparkar)
President

(M. Veeraiyan)
Member(Technical)